

**NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)**

**CAUSE LIST OF REGISTRAR**

**COURT NO. 3**

**Central Zonal Bench**

**SuchnaBhawan,III<sup>rd</sup>Floor, Arera Hills**

**Date: 04<sup>th</sup> September, 2015**

**TIME:10.30 hrs. to 13.15 hrs.**

**HON'BLE MR D N PATIL, REGISTRAR**

<b>S.No</b>	<b>Case No</b>	<b>Parties</b>	<b>Counsel for parties</b>	<b>Remarks</b>
<b>FOR COMPLETION OF PLEADINGS</b>				
1.	Original Application No. 79/2015(CZ)	Kuldeep Meena Vs. State of Rajasthan & 7 Ors.	Mr. Prashant Sohgaura, Adv. Mr. Rohit Sohgaura, Adv.	
2.	Original Application No. 80/2015(CZ)	Pramod Chugh Vs. State of M.P. & 3 Ors.	Mr. Ravikant Patidar, Adv. Mr. Ithoba Koshe, Adv.	

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